

HIGH COURT OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.891/2019 - C.1.

Dt. 06-09-2019

NOTIFICATION No. 03/2019. C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sri A.Brahma Sankar, Paper Promotee from the Unit of the District Judge, Kadapa, is transferred and posted as Chief Administrative Officer, Spl. Sessions Court for trial of offence under SC & ST (-POA) Act Cases-cum-IV Additional District & Sessions Court, Kadapa (Post kept vacant).

Smt. U.Nalini, Paper Promotee from the Unit of the District Judge, Visakhapatnam, is transferred and posted as Chief Administrative Officer, XV Addl. District & Sessions Court, Nuzvid, Krishna District (Post kept vacant).

Sri M.V.Ramesh, Paper Promotee from the Unit of the District Judge, Visakhapatnam, is transferred and posted as Chief Administrative Officer, XII Additional District & Sessions Court, Visakhapatnam (Post kept vacant)

Sri A.Srinivasa Rao, Paper Promotee from the Unit of the District Judge, West Godavari is transferred and posted as Chief Administrative Officer, VIII Additional District & Sessions Court-cum-Special Court for trial of offences against Women, Rajahmundry (Post kept Vacant).

Sri P.B.Jagannadhacharyulu, Paper Promotee from the Unit of the District Judge, West Godavari, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SPE & ACB Cases-cum-II Additional District & Sessions Court, Nellore (Post kept vacant).

Sri B.Ramesh, Paper Promotee from the Unit of the District Judge, Vizianagaram, is transferred and posted as Chief Administrative Officer, Additional Family Court, Visakhapatnam Vice N.V.Bhaskara Rao transferred.

Sri N.V.Bhaskara Rao, Chief Administrative Officer, Additional Family Court, Visakhapatnam is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-CUM-X Additional District & Sessions Court, Machilipatnam, Krishna District (Post kept vacant).

Sri K.Narayana Rao, Chief Administrative Officer, Additional District & Sessions Court, at Srikakulam for trial of case under crime No.24/12 of Vangara Police Station in connection with clashes between SCs&BCs at Lakshmipet, Srikakulam District, is transferred and posted as Chief Administrative Officer, I Additional Spl. Judge's Court for CBI Cases, Visakhapatnam vide Sri D.Srinivasa Rao.

Sri D.Srinivasa Rao, Chief Administrative Officer, I Additional Spl. Judge's Court for CBI Cases, Visakhapatnam, is transferred and posted as Chief Administrative Officer, Prl. District Court, Visakhapatnam. (Post kept vacant).

Sri A.Murali, Chief Administrative Officer, Prl. District Court, Nellore, is transferred and posted as Chief Administrative Officer, IV Additional District Judge-cum-Special Court for trial of offences against women, Ananthapuram (**New Court**).

Sri M.Singaiah, Chief Administrative Officer, Family Court-VI Additional District Court, Nellore, is transferred and posted as Chief Administrative Officer, II Additional District & Sessions Court-cum-Special Court for trial of offences against Women, Prakasam at Ongole. (Post kept vacant).

Sri P.V.S.S. Durga Prasad, Chief Administrative Officer, Prl. District Court, Vizianagaram, is transferred and posted as Chief Administrative Officer, Spl. Sessions Court for Trail Offences under SC &ST (POA) Act-cum-IV Addl. District & Sessions Court, Srikakulam vice Sri P.Ravi Kumar.

Sri P.Ravi Kumar, Chief Administrative Officer, Spl. Sessions Court for Trail Offences under SC &ST (POA) Act-cum-IV Addl. District & Sessions Court, Srikakulam is transferred and posted as Chief Administrative Officer, Prl. District Court, Vizianagaram.

- i) The individuals shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

Note:-Sri N.V.Bhaskara Rao, Sri K.Narayana Rao, Sri A.Murali, Sri M.Singaiyah; Sri P.V.S.S.Durga Prasad and Sri P.Ravi Kumar, Chief Administrative Officers, are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.

C. B. Srinivasulu Reddy
REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The District Judges, Kadapa, Visakhapatnam, West Godavari, Vizianagaram, Srikakulam, Nellore, Ananthapuram, Krishna at Machilipatnam, East Godavari, Prakasam at Ongole
3. The Spl. Sessions Judge for trial of offence under SC & ST (-POA) Act Cases-cum-IV Additional District & Sessions Judge, Kadapa,
4. XV Addl. District & Sessions Judge, Nuzvid, Krishna District.
5. XII Additional District & Sessions Judge, Visakhapatnam.
6. VIII Additional District & Sessions Judge-cum-Special Court for trial of offences against Women, Rajahmundry.
7. The Special Sessions Judge for trial of cases under SPE & ACB Cases-cum-II Additional District & Sessions Judge, Nellore.
8. Judge, Additional Family Court, Visakhapatnam.
9. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-CUM-X Additional District & Sessions Judge, **Machilipatnam**, Krishna District.
10. I Additional Spl. Judge for CBI Cases, Visakhapatnam.
11. IV Additional District Judge-cum-Special Court for trial of offences against women, Ananthapuram.
12. Additional District & Sessions Judge at Srikakulam for trial of case under crime No.24/12 of Vangara Police Station in connection with clashes between SCs&BCs at Lakshmipet, Srikakulam District
13. Spl. Sessions Judge for Trail Offences under SC &ST (POA) Act-cum-IV Addl. District & Sessions Judge, Srikakulam.
14. Family Court-VI Additional District Judge, Nellore.
15. II Additional District & Sessions Judge-cum-Special Court for trail of offences against Women, Prakasam at Ongole.
16. Spl. Sessions Judge for Trail Offences under SC &ST (POA) Act-cum-IV Addl. District & Sessions Judge, Srikakulam
17. The District Treasury Officers, Kadapa, Visakhapatnam, West Godavari, Vizianagaram, Srikakulam, Nellore, Ananthapuram, Krishna at Machilipatnam, East Godavari at Kakinada, Prakasam at Ongole.
18. The Sub Treasury Officer, Nuzivid, Krishna District; Rajahmundry East Godavari District; Lakshmipet, Srikakulam District.
19. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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